## SHORT NOTICE QUESTION

## FOREIGNERS IN THE HONG-KONG OFFICE OF A.I.I.

SHRIMATI PARVATHI KRISHNAN: Will the Minister for Communications be pleased to state:

- (a) whether any foreigners are employed in the Hong-Kong office of the Air-India International Corporation; and
- (b) if the answer to part (a) above be in the affirmative, what is their nationality?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM): (a) Yes.

(b) There are eight Chinese employees in the Hong-Kong office of the Air-India International Corporation.

SHRIMATI PARVATHI KRISHNAN: Is it a fact that after the inauguration of the air route between Japan and India, a high Indian official in Hong-Kong wrote a letter to Air-India International headquarters in Bombay concerning some undesirable characters known to be trying to get themselves employed in Air-India International's office in Hong-Kong?

SHRI JAGJIVAN RAM: We make recruitments from outsiders. All appointments are subject to scrutiny of the applicants' record of service with their previous employers irrespective of their nationality. We take precautions to see that as far as possible undesirable elements are not recruited.

SHRIMATI PARVATHI KRISHNAN: The question is whether any such information was forwarded by a high Indian official in Hong-Kong and whether on the basis of that information, any particular action has been taken.

SHRI JAGJIVAN RAM: Not to my knowledge.

\*Hni S. MAHANTY: The question is whether the eight. Chinese belong to

Kuomintang China or Communist China.

Shri JAGJIVAN RAM: It is not very easy to know. Nothing is written on the face of any individual whether he is a communist or anybody else.

Shri S. MAHANTY: He says that every foreigner is scrutinised before he gets employment. The scrutiny should also cover the question of nationality. So, when the hon. Minister says that eight Chinese are employed, may I know whether they belong to Communist China or to the Kuomintang?

SHRI JAGJIVAN RAM: We have no iation on that point.

SHRI S. MAHANTY: Will he please get that information and inform this House before this session is over?

. Shri JAGЛVAN RAM: We will try to get the information, if it is possible.

SHRI S. N. MAZUMDAR: Is it not necessary that the Government should think of enquiring into their other activities also, in addition to enquiring into their past service?

Shri JAGJIVAN RAM: It is very simple to suggest but it is very difficult in practice. Even in our own country it becomes very difficult to ascertain the antecedents of the employees, and in a foreign country where we have to depend upon the reports of a foreign Government, and their police, it is not so simple to ascertain all the antecedents, but we do take all the necessary precautions that we can about the past history of the new recruits.

SHRI S. N. MAZUMDAR: In view of the fact that a high official of the Air-India International has ......

MR. CHAIRMAN: He said that he had no knowledge of it.

SHRI S. N. MAZUMDAR: My question is whether Government will look into the matter and inform the House of the results of the investigation?

SHRI JAGJIVAN RAM: I have no information. I do not know whether that information is correct or incorrect. I am not going to take your information as correct. I have no knowledge about it but I will make enquiries.

SHRIMATI PARVATHI KRISHNAN: May I wnow whether he will look into this matter?

MR. CHAIRMAN: Of course, he will look into the matter. He said that.

SHRI V. K. DHAGE: May I know as to what action Government took when that letter was received?

MR. CHAIRMAN: If the letter was received.

SHRI V. K. DHAGE. #e would like to know that.

SHRIMATI PARVATHI KRISHNAN: In view of the accident that has taken place and the statements made by the survivors, is Government going to take any action and to look once more into the antecedents of those who were employed there?

Mr. CHAIRMAN: He said that he would look into the whole thing.

Shri JAGJIVAN RAM: An Enquiry Committee has now been set up by the Indonesian Government. That Committee will go into all aspects of the cause of the accident.

SHRI V. K. DHAGE: May we know what was felt on their own side?

MR. CHAIRMAN: There is an Enquiry Committee which is investigating into this matter. It will also scrutinise the antecedents of those people. Apart from that, you have asked whether such a report has been

received. He says he has no knowledge, but he will find out whether there is any such report or not.

## WRITTEN ANSWERS TO QUESTIONS

मध्य भारत में उन्हांगों को अनुण

६६८. श्री कृष्णकान्त स्थास : क्या वर्गाणका तथा उद्यांग मंत्री यह बतानं की कृषा करेंगे कि :

 (क) क्या यह सच हैं कि सरकार ने १६४७-४४
में मध्य भारत के कुछ उद्योगों को ज्ञूण दिये हैं :

(स) यदि हो, तो एसे उद्योगों के नाम क्या हैं और प्रत्येक उद्योग को कितना ऋग दिया गया हैं, और

(ग) सरकारी क्ष्ण देने के लिए उन उद्योगों को किस आधार पर चुना गया था ?

## t [Loans given to Industries in Madhya Bharat

668. SHRI KRISHNAKANT VYAS: Will the Minister for Commerce and Industry be pleased to state:

- (a) whether it is a fact that Gov ernment have given loans to some industries in Madhya Bharat in the year 1954-55;
- (b) if so, the names of such industries and the amounts of loan given to each industry;
  and
- (c) the basis on which those industries were selected for receiving Government loans?]

वाणिज्य तथा उद्योग मंत्री (श्री टी० टी० कृष्णमाचारी) : (क) जी. हां ।

(स) ऑर (ग) । एक विवरण संसरन हैं ।